

8.2.76

(5)

Hon. Mr. S. Dayal, AM

Note for the applicant even after one pass over. List this case for admission on 27.3.76.

AM


AM

27.3.76

(6)

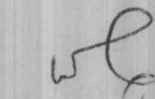
AD Sibing. Adjourned to 7.5.76.
for hearing.

26-7-76

Honble Mr. S. Das Gupta, A.M.

over
L.

None respondents when the case was called out, on earlier occasions also none appeared for the applicant. No request for adjournment. In these circumstances, the applicant is dismissed in default for non-prosecution.


AM!

